NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th MARCH, 2023, 10:30 A.M.

CP (IB) No. 18/CB/2023, IA (IB) No. 76/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri Rohit Kapoor
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Roopam Textiles Trading Pvt. Ltd.
Under Section	10 IBC

For Petitioner (s) Mr. K. Khuntiya, Adv.

For Respondent (s) :

ORDER

IA (IB) No. 76/CB/2023

This is an application filed for expeditious hearing of CP (IB) No. 18/CB/2023. Application Allowed. Accordingly, CP (IB) No. 18/CB/2023, taken on board today.

CP (IB) No. 18/CB/2023

Ld. Counsel Mr. K. Khuntiya appears on behalf of the petitioner company. Petitioner is directed to serve notice on the Financial Creditor, who shall have ten days' time to file their objections, if any. List the matter for hearing and disposal on 27.03.2023.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

Rohit Kapoor
Member (Judicial)

Vishal (Steno)